

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE CHENNAI
ORIGINAL APPLICATION No. 111 of 2020
AND
ORIGINAL APPLICATION NO. 14 OF 2025**

Suo Motu Proceedings
Based on the news item in
Tamil Newspaper Dinamalar Chennai
Edition Dt. 13.07.2020, 'Frothing of Chemical
Foam in the River Thenpennai'.

....Applicant.

-Vs-

The principle secretary to
Government, Public Works Departments
Chennai & Others.

....Respondents

AND

Suo Motu based on the News Item Titled
"Sea of Toxic Foam in Tamil Nadu's Hosur After Dam Discharges
Surplus Water" appearing in NDTV.com dated: 05.12.2024

....Applicant.

-Vs-

The Tamil Nadu Pollution Control Board,
Chennai - 600 032 and 6 ors.

....Respondents.

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Thiru.S.Sai Sathya Jith,

Advocate for 5th Respondent: TNPCB

Report filed by the 5th respondent - Tamil Nadu Pollution Control Board on behalf of the Environment, Climate Change and Forest Department, Secretariat, before the Hon'ble National Green Tribunal, SZ in Original Application No. 111 of 2020 (SZ) and OA No. 14 of 2025(SZ) [Earlier O.A.No.1374 of 2024(PB)] registered as a Suo - Motu against the Tamil Nadu Pollution Control Board and Others.

The O.A No.111 of 2020 has registered a Suo Motu on 20.7.2020 by the Hon'ble National Green Tribunal (SZ), based on the Newspaper report published in Dinamalar, Chennai City Supplement Edition dated, 13.07.2020 under the caption "Frothing of Chemical Foam in the River Thenpennai".

The Original Application No. 14 of 2025, (SZ) [Earlier O.A.No.1374 of 2024(PB)] has registered a Suo Motu on 10.2.2025 based on the News Item Titled " Sea of Toxic Foam in Tamil Nadu's Hosur After Dam Discharges Surplus Water" appearing in NDTV.com dated: 05.12.2024.

The issues alleged are large scale foam in Thenpennai River due to the discharge of untreated chemical effluents and residential sewage from Kelavarapalli Reservoir. Since, the above OA's are similar issues, the Hon'ble Tribunal has merged the OA's on 21.8.2025.

On 21.8.2025, the Hon'ble National Green Tribunal, (SZ) has directed the State of Tamil Nadu "to monitor the directions already issued by the Joint Committee in O.A. No.111 of 2020(SZ) and join hands with the State of Karnataka in implementing the directions issued and file a report in this regard". The Operative portions of the Order dated 21.8.2025 inter alia as follows:

“5. The timeline indicates that 04 projects are scheduled for completion by the end of December 2025, 06 by the end of December 2026, and 01 by the end of December 2027.

6. As an interim measure, they provided the UGD facilities to Byatarayanapura Bommanahalli & Mahadevapura Zones coming under 110 Villages to a total length of 800 Kms. Besides the interim measures, the long-term measures were undertaken by the BWSSB. It is stated that the core areas of CMC/TMC have a UGD network in a complete manner. Therefore, the sewage from these areas is conveyed out through the piped network.

7. The report further states that, until the STPs are completed and connected to the 30,000 households, the residents are currently relying on their individual soak pits for sewage disposal. However, the continued use of such soak pits without septic tanks requires examination, as they may pose a risk of groundwater contamination in the long run.

8. Accordingly, the Chief Secretary, State of Karnataka, is directed to file a detailed report addressing the recurrence of the toxic foam discharge into the dam, indicating the immediate and strict interim measures being implemented until the longterm remedial measures are fully operational.

9. The State of Tamil Nadu is also directed to monitor the directions already issued by the Joint Committee in O.A. No.111 of 2020(SZ) and

join hands with the State of Karnataka in implementing the directions issued and file a report in this regard”.

To comply, the above Order of Hon'ble National Green Tribunal, SZ, the Department of Environment, Climate Change & Forests Department, Secretariat has requested TNPCB to file the status report in OA No.111 of 2020 and OA No.14 of 2025 on behalf of Additional Chief Secretary to the Government, ECC&F before the Hon'ble National Green Tribunal, (SZ).

In this regard, the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, S.Vasuki, Daughter of Thiru. P.K.Somasundaram, having office at No.76, Mount Salai, Guindy, Chennai - 600 032, submits the report on behalf of the ECC&F herein.

A. In this regard, the Joint Committee constituted by the Hon'ble Tribunal submitted its Final Report, which was taken on record on in its order dated 18.02.2021. The Joint Committee concluded that the water quality at the interstate border did not conform to the designated Class 'C' criteria (Drinking water source after conventional treatment and disinfection), but falls under the Class 'E' criteria (suitable for irrigation, industrial cooling and controlled waste disposal). The Joint Committee had also identified the primary source of pollution to discharge of untreated and partially treated domestic sewage from Bengaluru, particularly through the Bellandur and Varthur lake systems, which ultimately flow into River Thenpennai upstream of the Tamil Nadu border.

Further, the Joint Committee has prepared both short-term and long-term action plans to address the issue of frothing and deterioration of water quality in River Thenpennai.

B. Most of the action plans and remedial measures were suggested to the stakeholders of Karnataka state since the prime sources of pollution are located in Bengaluru, Karnataka. The domestic sewage generated from the Bengaluru metropolitan area, including treated and untreated flows, enters the Bellandur, Agara and Varthur lake systems, and the surplus from these lakes ultimately drains into River Thenpennai upstream of the Tamil Nadu border. Further, the following actions plans were suggested to the TamilNadu Pollution Control Board.

1. Sewage and Solid Waste Management in the villages adjoining River Thenpennai up till Kelavarapalli.
2. Regular Water Quality Monitoring at important locations.
3. Random Verification of grossly polluting (water polluting) industries located in the River Basin and Assessment of wastewater management and discharge mode.

C. Later, based on compliance reports filed by stakeholders, this Hon'ble Tribunal disposed of the matter on 13.07.2022 with continuing directions to ensure strict monitoring of sewage and industrial discharge control measures. In this regard, it is submitted that, as per the Joint Committee recommendations and compliance of the above order, the river Thenpennai water samples were collected periodically by the TNPCB at Chokkarasanpalli, Thenpennai River entry point of Tamil Nadu (Inter- State Border).

D. In October 2024, recurrence of heavy frothing in Kelavarapalli Reservoir was reported in the media. In view of the recurrence, the Hon'ble National Green Tribunal (SZ) has reopened the O.A. No. 111 of 2020 and directed both States to file status reports.

E. The Hon'ble National Green Tribunal (Principal Bench), New Delhi, registered a fresh suo motu proceeding in O.A. No. 1374 of 2024 based on a news item titled "Sea of Toxic Foam in Tamil Nadu Hosur after Dam Discharges Surplus Water" published on 05.12.2024. The said matter was subsequently transferred to the Southern Zone Bench, Chennai, and renumbered as O.A. No. 14 of 2025 (SZ).

F. Both the applications, namely, O.A. No. 111 of 2020 (reopened) and O.A. No. 14 of 2025 (SZ), are being heard together, considering the interconnected nature of the issues relating to frothing and pollution in River Thenpennai.

G. Later, the Hon'ble Tribunal, in its common order dated 21.08.2025 in O.A. No. 14 of 2025 along with O.A. No. 111 of 2020, recorded the Action Taken Report dated 20.08.2025 filed by the Chief Secretary, State of Karnataka, detailing the enforcement measures undertaken by the Karnataka State Pollution Control Board and the enhancement of sewage treatment capacity by the Bengaluru Water Supply and Sewerage Board, including the proposal for additional STPs and interim underground drainage measures to address sewage in the Thenpennai catchment area, and passed the following order.

"...8. Accordingly, the Chief Secretary, State of Karnataka, is directed to file a detailed report addressing the recurrence of the toxic foam discharge into the dam, indicating the immediate and strict interim measures being implemented until the long-term remedial measures are fully operational.

9. The State of Tamil Nadu is also directed to monitor the directions already issued by the Joint Committee in O.A. No.111 of 2020(SZ) and join hands with the State of Karnataka in implementing the directions issued and file a report in this regard.."

H. The case was listed for subsequent hearings on 14.11.2025 and 22.01.2026. The Hon'ble NGT (SZ) in its latest order dated 22.01.2026 has passed the following order and posted the matter on 30.03.2026.

"..The Chief Secretary to the Government of Karnataka has filed the further action taken report dated 13.11.2025. However, the report from the State of Tamil Nadu, as directed to be filed by this Tribunal vide order dated 21.08.2025, is awaited."

I. The compliance status pertaining to the recommendations of the Joint Committee in O.A. No. 111 of 2020 (SZ) is enclosed as **Annexure-- I**, and the compliance status relating to the short-term and long-term action points proposed by the Joint Committee in the said matter is enclosed as **Annexure – II**.

J. Further, as per the joint committee recommendations in the matter of O.A.111/2020, the river water samples were collected periodically by the TNPCB at Chokkarsanapalli, Thenpennai River Entry point of Tamil Nadu (Inter- State Border). The Consolidated Report of Analysis for the period from April 2025 – January 2026 is respectively is enclosed as **Annexure –III**. The Range of Major parameters revealed in the Reports of Analysis are submitted below.

S. No	Parameter	Unit	Range Observed	Remarks
1	pH	--	6.93 – 7.73	Indicating neutral to slightly alkaline nature. Acceptable for surface water
2	Colour	--	Blackish Grey/ Black turbid	--
3	Odour	--	Objectionable/ Sulphide smell	Indicates anaerobic conditions

S. No	Parameter	Unit	Range Observed	Remarks
4	Biochemical Oxygen Demand (BOD)	mg/l	27 – 48	High organic pollution load
5	Chemical Oxygen Demand (COD)	mg/l	88 – 320	High Oxidizable pollutants
6	Dissolved Oxygen (DO)	mg/l	<MDL to 2.5	Low values
7	Total Kjeldhal Nitrogen	mg/l	9.6 – 13.4	High organic Nitrogen
8	Ammonical Nitrogen	mg/l	3.8 – 4.6	Indicates sewage contamination
9	Phosphate	mg/l	1.27 – 2.3	Elevated nutrient concentration
10	Dissolved Phosphate	mg/l	0.32 – 1.06	Indicates Nutrient enrichment for algal growth
11	Total Coliform level	MPN/100 ml	28000 – 289000	Indicates fecal contamination
12	Fecal Coliform Level in MPN/100 ml	MPN/100 ml	14400 – 222400	Indicates fecal contamination

The above results reveal the following

- a) The Biochemical Oxygen Demand (BOD) values ranged from 27 mg/l to 48 during the monitoring period. The BOD levels continued to remain

substantially elevated throughout the year, indicating sustained organic pollution load in the river.

- b) Dissolved Oxygen (DO) levels ranged between < MDL (Minimum Detectable Limit) and 2.5 mg/l. The DO levels consistently remained below 1 mg/l in several instances, reflecting severe oxygen depletion and septic conditions in the river stretch.
- c) Microbiological analysis reveals that Total Coliform levels ranged from 28000 MPN/100 ml to 289,000 MPN/100 ml, while Fecal Coliform levels ranged from 14400 MPN/100 ml to 222,400 MPN/100 ml. The extremely elevated coliform counts recorded during multiple sampling instances in the past indicate inflow of untreated or partially treated domestic sewage in the river upstream.

K. The analytical findings reveal sustained sewage inflow in the river water entering Tamil Nadu during the above period.

L. Further, the TNPCB has installed the Real Time Water Quality Monitoring Station at the Kelavarappalli to continuously monitor the river quality. (Photographs of the same is enclosed as **Annexure - IV**. The station has recorded water quality parameters for the period from 07.12.2025 to 23.03.2026 reveal the following

S. No	Parameters	Unit	Reported Value Range
1	pH	--	7.40 – 8.66
2	Biochemical Oxygen Demand (BOD)	mg/l	4.88 – 10.9
3	Chemical Oxygen Demand	mg/l	74.36 – 129.91

4	Dissolved Oxygen	mg/l	0.07 – 9.12
5	Total dissolved solids	mg/l	774.42 - 838.98 mg/l

M. The monitored parameters indicate that BOD values ranged between 4.88 mg/l and 10.9 mg/l, while Dissolved Oxygen fluctuated between 0.07 mg/l and 9.12 mg/l. COD ranged from 74.36 mg/l to 120.80 mg/l, and TDS remained between 774.42 mg/l and 838.98 mg/l. The data reflects the presence of moderate organic load in the reservoir water, with intermittent episodes of oxygen depletion.

N. While the intensity of organic load observed at the dam location (Real Time Water Quality Monitoring Station) appears lower than the values recorded at the interstate entry point (analyzed by the District Environmental Laboratory) due to dilution and natural attenuation within the reservoir, the RTWQMS data nevertheless confirms continued sewage influenced characteristics in the river system. The monitored parameters substantiate that organic contamination persists in the inflow reaching the reservoir.

O. In view of the above, it is submitted that the recommendations of the Joint Committee have been acted upon by the concerned authorities, and continuous monitoring, regulatory directions and corrective measures are being undertaken in compliance with the orders of the Hon'ble Tribunal. Further, regular water quality monitoring at the interstate entry point and installation of Real Time Water Quality Monitoring Station at Kelavarapalli Dam strengthens continuous monitoring of River water quality.

P. However, the consolidated analytical results for the period 2025–2026 indicate that the water quality at the interstate entry point continues to exhibit elevated organic load and significant microbiological contamination. While dilution and

natural attenuation effects are observed at the Kelavarappalli reservoir, the water entering Tamil Nadu consistently reflects sewage-influenced characteristics.

Q. The Kelavarappali Dam was inspected by the TNPCB officials on 23.03.2026 to assess the present condition. During inspection, it was observed that foaming was present primarily at the point of water fall from the dam and decreased as the water flowed in the downstream, with no Signiant accumulation. Photos taken during inspection are enclosed as **Annexure –V**.

R. Further, it is submitted that, a recommendation letter dated 04.03.2025 has been sent to CPCB for intervention and issuance of necessary directions to the State of Karnataka and the Karnataka State Pollution Control Board to arrest transboundary pollution due to disposal of treated or untreated sewage into the Thenpennai River through Bellandur, Agara and Varthur lake systems. Again, a reminder letter has been sent to CPCB on 14.07.2025. No reply or action has been received till date in this regard. *[Copy enclosed as Annexure -VI]*.

This report is submitted before the Hon'ble National Green Tribunal (Southern Zone) in compliance of the directions passed on 21.8.2025 by the Hon'ble Tribunal. The 2nd and Environment, Climate Change and Forests Department, Secretariat, Chennai will abide by all such directions, as the Hon'ble Tribunal may deem fit and appropriate.

Dated at Chennai, on this the 8th day of July, 2026.

S. V. V.
8.6.26
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

Compliance status with respect to the recommendations of Joint Committee in the matter of O.A. No. 111 of 2020 (SZ)

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
V.	With respect to Random Verification of grossly polluting (water polluting) industries located in the River Basin and Assessment of wastewater management and discharge mode, KSPCB and TNPCB may continue to do such random inspections regularly to curb the pollution caused to River Thenpennai and ensure no illegal activities are carried out thereof. Regarding random verifications of industries discharging effluents into the storm water drains, KSPCB informed the committee that they would continue to inspect a minimum of 60 industries to ensure that the industries do not discharge the effluent into the storm water drain. On identifying such instances, action will be initiated under section 33A of Water Act. <i>(KSPCB and TNPCB)</i>	KSPCB and TNPCB TNPCB	No grossly polluting (water polluting) industries are located at the River Basin of Thenpennai from Chokarasanapalli (Tamil Nadu Entry Point) to Kelavarapalli dam in Tamil Nadu Stretch. Hence, there is no discharge of sewage/trade effluent from the industries
VI.	With regard to Environmental Compensation be imposed by SPCBs after evaluating performance	TNPCB	No grossly polluting (water polluting) industries are located at the River Basin of Thenpennai from chokarasanapalli

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
	of STPs and identification of defaulters upon Random Verification, EC has to be imposed on any defaulters or violators causing pollution into the River Thenpennai by KSPCB and TNPCB for the year 2021-22.		(Tamil Nadu Entry Point) to Kelavarapalli dam in Tamil Nadu Stretch. Hence, there is no discharge of sewage/trade effluent from the industries.
VII.	With regard to Sewage and Solid Waste Management in the villages (13) adjoining River Thenpennai up till Kelavarapalli, Block Development Officer (monitored by TNPCB) may ensure the completion of the activities related to sewage and solid waste management as per timelines.	TNPCB	In compliance with the recommendations of the Joint Committee regarding sewage and solid waste management in the villages adjoining River Thenpennai up to Kelavarapalli, the Tamil Nadu Pollution Control Board had issued directions to the Block Development Officer (BDO), Hosur Panchayat Union vide proceedings dated 03.02.2022 and 09.02.2022, to ensure effective implementation of sewage and solid waste management measures within the stipulated timelines. <u>Solid Waste Management:</u> The compliance status furnished by the BDO, Hosur Panchayat Union indicates the following: a) A plastic shredding machine has been installed at Sevaganapalli, and segregated plastic waste is being collected, processed and utilised for road laying works, thereby preventing disposal into the

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
			river stretch. b) Solid waste generated from Bagalur, Belathur, Bagapalli and Nallur Panchayats is being collected, segregated and processed through Micro Composting Centres (MCCs). c) Household solid waste is being systematically collected and brought to segregation sheds, where it is segregated into biodegradable and non-biodegradable fractions for appropriate treatment and disposal. d) The Panchayat Union has been instructed to ensure that no solid waste or sewage is disposed into River Thenpennai, and preventive measures are being monitored. <u>Sewage Management:</u> As recorded in the Joint Committee Interim Report taken on record by the Hon'ble Tribunal on 05.10.2020, the total estimated domestic sewage generation from the villages

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
			located along the Tamil Nadu stretch of River Thenpennai is approximately 0.95 MLD, comprising about 0.8 MLD from Bagalur Village and 0.15 MLD from the remaining villages combined. A joint inspection was conducted on 27.03.2025 by officials of O/o DEE, TNPCB, Hosur and the BDO, Hosur Panchayat Union in the villages located along the river stretch from the Tamil Nadu entry point to Kelavarapalli Dam, namely Sokkarasanapalli, Guliganapalli, Belathur, Singasadanapalli, Muneeswar Nagar (Thumanapalli Panchayat), Sathiyamangalam, Baduthepalli, Lingapuram, Bagalur, Kanimangalam, Chennasandiram and Kempasandiram, which are mentioned in the joint committee report. During inspection, it was observed that: Reed Bed Treatment Systems have been provided in five villages, namely Sokkarasanapalli, Belathur, Singasadanapalli, Bagalur and Lingapuram, for treatment of grey water.

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
			b) The rest of the villages such as Guliganapalli, Muneeswar Nagar (Thumanapalli Panchayath), Sathiyamangalam, Baduthepalli, Kanimangalam, Chennasandiram and Kempasandiram have not provided the any sewage treatment facility. In view of above, the Board has issued further Directions to the Block Development Officer, Hosur Panchayath union under section 5 of Environmental (Protection Act vide Proceeding dated 28.04.2025. The details of Directions issued and the compliance status furnished by the BDO, Hosur are submitted below. Direction 1: The Hosur Panchayat Union shall provide the necessary treatment system to treat the grey water generated from the uncovered area of the Bagalur Village within 4 months. Action Taken: Bagalur Village, which accounts for approximately 0.80 MLD of sewage generation (as assessed during field verification), was identified as the major contributing habitation along the Tamil Nadu stretch. Now, the

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
			Panchayat Union has reported that a Reed Bed Treatment was setup at Bagalur Village near burial ground and the said village area was covered under the treatment converage. The said location was inspected by the TNPCB officials on 23.03.2026. During inspection, it was observed that Reed Bed Treatment system is provided by the Bagalur Panchayat for the treatment of grey water generated from the habitations. Direction 2: The Hosur Panchayat Union shall provide the necessary treatment system to treat the grey water generated from the Guliganapalli, Muneeswar Nagar (Thumanapalli Panchayath), Sathiyamangalam, Baduthepalli, Kanimangalam, Chennasandiram and Kempasandiram Villages within 4 months. Action Taken: It has been reported that grey water from these villages is not presently connected to or discharged into the river stretch.

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
			Direction 3: The Hosur Panchayat Union shall submit the time bound action plan with proposal for said treatment system to TNPCB so as to evaluate the feasibility of the proposed treatment system. Action Taken: In view of the report furnished by the BDO that grey water from the above-mentioned villages is not presently connected to or directly discharged into River Thenpennai, the Panchayat Union was requested to conduct village level assessment and submit a proposal, based on necessity and feasibility. The TNPCB is monitoring the situation, and appropriate treatment systems will be insisted upon in the event of any potential linkage or discharge into the river stretch. Direction 4: The Hosur Panchayat Union shall maintain the existing treatment system provided for treatment of grey water generated from Sokkarasanapalli, Belathur, Singasadanapalli, Bagalur & Lingapuram Villages so as to achieve the treated sewage discharge standards prescribed in the Environmental Rules.

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
			Action Taken: The existing Reed Bed systems are reported to be maintained and monitored to achieve compliance with prescribed standards. It is further submitted that, in order to ensure strict compliance, the Board has issued a Show Cause Notice dated 26.06.2025, under Section 5 of the Environment (Protection) Act to the BDO, Hosur Panchayat Union, proposing levy of interim Environmental Compensation of Rs. 180 Lakhs for non-compliance of earlier directions issued on 09.02.2022. Now, it is observed that the Hosur Panchayat Union has initiated measures towards solid waste management, including establishment of Micro Composting Centres, segregation, and utilization of plastic waste, thereby reducing disposal into the river. Further, the Hosur Panchayat Union has also provided Reed Bed Treatment system in the Bagalur Village.
VIII.	With regard to action point on monitoring trend of water quality and its improvement at major confluence points for the year 2021-22 on a	KSPCB & TNPCB	As per the joint committee recommendations in the matter of O.A.111/2020, the river water samples were collected periodically by the TNPCB at Chokkarsanapalli,

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
	monthly basis, water quality of major confluence points have to be monitored on a regular basis by KSPCB and TNPCB to ensure pollution is under check. KSPCB has proposed to install online monitoring to monitor the key parameters at the river Thenpennai at the State border before it leaves Karnataka. These results will be synced with the Integrated Command Control Centre of KSPCB and made available online in the public domain. Periodically the result will be monitored and the graph will be plotted. This would help the KSPCB and CPCB to assess water quality and initiate action whenever there are violations. Feasibility for installation of Continuous Online Water Quality Monitoring Station be worked out		Thenpennai River Entry point of Tamil Nadu (Inter- State Border). The Reports of Analysis for the period April 2025 – January 2026 are submitted vide Annexure – IV . The Reports of Analysis reveal the following. a) The Biochemical Oxygen Demand (BOD) values ranged from 27 mg/l to 48 during the monitoring period. The BOD levels continued to remain substantially elevated throughout 2025, indicating sustained organic pollution load in the river. b) Dissolved Oxygen (DO) levels ranged between < MDL (Minimum Detectable Limit) and 2.5 mg/l. The DO levels consistently remained below 1 mg/l in several instances, reflecting severe oxygen depletion and septic conditions in the river stretch. c) Microbiological analysis reveals that Total Coliform levels ranged from 28000 MPN/100 ml to 289,000 MPN/100 ml, while Fecal Coliform levels ranged from 14400 MPN/100 ml to 222,400 MPN/100 ml. The extremely elevated coliform counts recorded during multiple sampling instances in 2025 indicate inflow of

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
	at the inter-state river boundary by KSPCB in Karnataka to ensure that improved quality of water reaches Tamil Nadu. After the waste water is treated by the primary STP's situated in the area under the jurisdiction of Bruhat Bengaluru Mahanagar Palike (BBMP), the water flows along various villages situated on the down stream before entering Tamil Nadu. Therefore, it is opined that, a separate STP could be installed at a suitable location in Karnataka border, wherein waste water treated by the primary STP's will be treated once again before it flows to Tamil Nadu.		untreated or partially treated domestic sewage in the river upstream. It is therefore respectfully submitted that the analytical findings reveal sustained sewage inflow in the river water entering Tamil Nadu during the above period. Further, the TNPCB has installed the Real Time Water Quality Monitoring Station at the Kelavarappalli to continuously monitor the river quality. (Photographs of the same is enclosed). The station has recorded water quality parameters for the period from 07.12.2025 to 23.03.2026. The monitored parameters indicate that BOD values ranged between 1.25 mg/l and 10.9 mg/l, while Dissolved Oxygen fluctuated between 0.07 mg/l and 9.12 mg/l and COD ranged from 74.36 mg/l to 129.91 mg/l. The data reflects the presence of moderate organic load in the reservoir water, with intermittent episodes of oxygen depletion.

S. No.	Recommendations of the Joint Committee	Agency Responsible for ensuring compliance	Compliance Status for the points applicable to TNPCB
			While the intensity of organic load observed at the dam location appears lower than the values recorded at the interstate entry point due to dilution and natural attenuation within the reservoir, the RTWQMS data nevertheless confirms continued sewage influenced characteristics in the river system. The monitored parameters substantiate that organic contamination persists in the inflow reaching the reservoir.



**District Environmental Engineer
Tamil Nadu Pollution Control Board
Hosur**

Annexure II**Compliance Status of Short Term and Long Term Action points proposed by Joint Committee in O.A. No. 111 Of 2020 (SZ)**

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
III. Random Verification of grossly polluting (water polluting) industries located in the River Basin and Assessment of wastewater management and discharge mode.				
i. Among the industries those that are Red/Orange category (small, medium and large) with treated effluent discharge option as surface water/ sewer drain/others (which includes having ZLD) in River basin of Thenpennai be monitored for effluent characteristics by concerned SPCBs, so as to ascertain the quality of treated effluent discharge as per the Consent Conditions of SPCBs. The details of the compliance status and action taken report be placed in public domain (TNPCB and KSPCB website).	TNPCB & KSPCB (six months)		No grossly polluting (water polluting) industries are located at the River Basin of Thenpennai from chokarasanapalli (Tamil Nadu Entry Point) to Kelavarapalli dam in Tamil Nadu Stretch. Hence, there is no discharge of sewage/trade effluent from the industries	
V. Environmental Compensation be imposed by SPCBs after evaluating performance of STPs and identification of defaulters upon Random Verification				
1. EC be calculated and imposed based on the Performance Evaluation of STPs and	BWSSB and KSPCB		No grossly polluting (water polluting) industries are located at the River Basin of	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
Random Verification of Grossly Polluting Industries.	(Six months)		Thenpennai from chokarasanapalli (Tamil Nadu Entry Point) to Kelavarapalli dam in Tamil Nadu Stretch. Hence, there is no discharge of sewage/trade effluent from the industries	
2. EC be calculated and imposed based on Random Verification of Grossly Polluting Industries.	TNPCB (Six months)			
3. Calculation of EC by the three-member Committee comprising of CPCB, TNPCB and KSPCB, after submission of Reports by the concerned authorities (BWSSB, KSPCB, TNPCB).	CPCB (Six months on receipt of the Study Report and recommendations/criteria for imposing EC from KSPCB and TNPCB)			
VI. Sewage and Solid Waste Management in the villages (13) adjoining River Thenpennai up till Kelavarapalli				

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
1. Feasibility study for providing Sewage Treatment options (such as oxidations ponds/diversion channels or wetlands etc.) by TNPCB followed by implementation by Local authority of the district. 2. Solid Waste Management Plan be devised and executed by concerned Block Development Officer, Hosur taluk to ensure the solid wastes are not disposed on the river side and managed as per Solid Waste Management Rules, 2016.	Feasibility study by TNPCB in consultation with local authority for implementation (TNPCB - six months) Concerned Block Development Officer to submit to TNPCB (six months)		In compliance with the recommendations of the Joint Committee regarding sewage and solid waste management in the villages adjoining River Thenpennai up to Kelavarapalli, the Tamil Nadu Pollution Control Board had issued directions to the Block Development Officer (BDO), Hosur Panchayat Union vide proceedings dated 03.02.2022 and 09.02.2022, to ensure effective implementation of sewage and solid waste management measures within the stipulated timelines. <u>Solid Waste Management:</u> The compliance status furnished by the BDO, Hosur Panchayat Union indicates the following: a) A plastic shredding machine has been installed at Sevaganapalli, and segregated plastic waste is being collected, processed and utilised for road laying works, thereby preventing	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			disposal into the river stretch. b) Solid waste generated from Bagalur, Belathur, Bagapalli and Nallur Panchayats is being collected, segregated and processed through Micro Composting Centres (MCCs). c) Household solid waste is being systematically collected and brought to segregation sheds, where it is segregated into biodegradable and non-biodegradable fractions for appropriate treatment and disposal. d) The Panchayat Union has been instructed to ensure that no solid waste or sewage is disposed into River Thenpennai, and preventive measures are being monitored.	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			<u>Sewage Management:</u> As recorded in the Joint Committee Interim Report taken on record by the Hon'ble Tribunal on 05.10.2020, the total estimated domestic sewage generation from the villages located along the Tamil Nadu stretch of River Thenpennai is approximately 0.95 MLD, comprising about 0.8 MLD from Bagalur Village and 0.15 MLD from the remaining villages combined. A joint inspection was conducted on 27.03.2025 by officials of O/o DEE, TNPCB, Hosur and the BDO, Hosur Panchayat Union in the villages located along the river stretch from the Tamil Nadu entry point to Kelavarapalli Dam, namely Sokkarasanapalli, Guliganapalli, Belathur, Singasadanapalli, Muneeswar Nagar (Thumanapalli Panchayat), Sathiyamangalam, Baduthepalli, Lingapuram, Bagalur, Kanimangalam, Chennasandiram	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			and Kempasandiram, which are mentioned in the joint committee report. During inspection, it was observed that: a) Reed Bed Treatment Systems have been provided in five villages, namely Sokkarasanapalli, Belathur, Singasadanapalli, Bagalur and Lingapuram, for treatment of grey water. b) The rest of the villages such as Guliganapalli, Muneeswar Nagar (Thumanapalli Panchayath), Sathiyamangalam, Baduthepalli, Kanimangalam, Chennasandiram and Kempasandiram have not provided the any sewage treatment facility. In view of above, the Board has issued further Directions to the Block Development Officer, Hosur Panchayath union under section 5 of	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			Environmental (Protection Act vide Proceeding dated 28.04.2025. The details of Directions issued and the compliance status furnished by the BDO, Hosur are submitted below. Direction 1: The Hosur Panchayat Union shall provide the necessary treatment system to treat the grey water generated from the uncovered area of the Bagalur Village within 4 months. Action Taken: Bagalur Village, which accounts for approximately 0.80 MLD of sewage generation (as assessed during field verification), was identified as the major contributing habitation along the Tamil Nadu stretch. Now, the Panchayat Union has reported that a Reed Bed Treatment was setup at Bagalur Village near burial ground and the said village area was covered under the treatment coverage.	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			The said location was inspected by the TNPCB officials on 23.03.2026. During inspection, it was observed that Reed Bed Treatment system is provided by the Bagalur Panchayat for the treatment of grey water generated from the habitations. Direction 2: The Hosur Panchayat Union shall provide the necessary treatment system to treat the grey water generated from the Guliganapalli, Muneeswar Nagar (Thumanapalli Panchayath), Sathiyamangalam, Baduthepalli, Kanimangalam, Chennasandiram and Kempasandiram Villages within 4 months. Action Taken: It has been reported that grey water from these villages is not presently connected to or discharged into the river stretch.	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			Direction 3: The Hosur Panchayat Union shall submit the time bound action plan with proposal for said treatment system to TNPCB so as to evaluate the feasibility of the proposed treatment system. Action Taken: In view of the report furnished by the BDO that grey water from the above-mentioned villages is not presently connected to or directly discharged into River Thenpennai, the Panchayat Union was requested to conduct village level assessment and submit a proposal, based on necessity and feasibility. The TNPCB is monitoring the situation, and appropriate treatment systems will be insisted upon in the event of any potential linkage or discharge into the river stretch. Direction 4: The Hosur Panchayat Union shall maintain the existing treatment system provided for treatment of grey water	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			generated from Sokkarasanapalli, Belathur, Singasadanapalli, Bagalur & Lingapuram Villages so as to achieve the treated sewage discharge standards prescribed in the Environmental Rules. Action Taken: The existing Reed Bed systems are reported to be maintained and monitored to achieve compliance with prescribed standards. It is further submitted that, in order to ensure strict compliance, the Board has issued a Show Cause Notice dated 26.06.2025 under Section 5 of the Environment (Protection) Act to the BDO, Hosur Panchayat Union, proposing levy of interim Environmental Compensation of Rs. 180 Lakhs for non-compliance of earlier directions issued on 09.02.2022. Now, it is observed that the Hosur Panchayat Union has initiated measures towards solid waste management, including	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			establishment of Micro Composting Centres, segregation, and utilization of plastic waste, thereby reducing disposal into the river. Further, the Hosur Panchayat Union has also provided Reed Bed Treatment system in the Bagalur Village.	
VII. Regular Water Quality Monitoring at important locations				
1. The trend of water quality and its improvement at major confluence points may be monitored for the year 2021-22 on a monthly basis and a report be submitted to CPCB to ensure the quality of water flowing in River Thenpennai. 2. Responsibility as a Custodian of Rivers/tanks in Karnataka vests with State Functionaries namely, BWSSB, BBMP, BDA, Lake Development Authority, Minor Irrigation Department. Therefore, Water Quality of the	TNPCB & KSPCB (to monitor on yearly basis) BWSSB, BBMP, BDA, Minor Irrigation		As per the joint committee recommendations in the matter of O.A.111/2020, the river water samples were collected periodically by the TNPCB at Chokkarsanapalli, Thenpennai River Entry point of Tamil Nadu (Inter- State Border). The Reports of Analysis for the period April 2025 – January 2026 are submitted vide Annexure – IV . The Reports of Analysis reveal the following. a) The Biochemical Oxygen Demand (BOD) values ranged from 27 mg/l to 48 during the monitoring period. The BOD levels continued to remain substantially	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
water flowing in River Thenpennai be maintained pristine and tested for its characteristics in the respective jurisdictions.	Department (every year)		elevated throughout 2025, indicating sustained organic pollution load in the river. b) Dissolved Oxygen (DO) levels ranged between < MDL (Minimum Detectable Limit) and 2.5 mg/l. The DO levels consistently remained below 1 mg/l in several instances, reflecting severe oxygen depletion and septic conditions in the river stretch. c) Microbiological analysis reveals that Total Coliform levels ranged from 28000 MPN/100 ml to 289,000 MPN/100 ml, while Fecal Coliform levels ranged from 14400 MPN/100 ml to 222,400 MPN/100 ml. The extremely elevated coliform counts recorded during multiple sampling instances in 2025 indicate inflow of untreated or partially treated domestic sewage in the river upstream.	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			It is therefore respectfully submitted that the analytical findings reveal sustained sewage inflow in the river water entering Tamil Nadu during the above period. Further, the TNPCB has installed the Real Time Water Quality Monitoring Station at the Kelavarappalli to continuously monitor the river quality. (Photographs of the same is enclosed). The station has recorded water quality parameters for the period from 07.12.2025 to 23.03.2026. The monitored parameters indicate that BOD values ranged between 1.25 mg/l and 10.9 mg/l, while Dissolved Oxygen fluctuated between 0.07 mg/l and 9.12 mg/l and COD ranged from 74.36 mg/l to 129.91 mg/l. The data reflects the presence of moderate organic load in the reservoir water,	

Action Points	Agency Responsible (Timeline)	Proposed Action Plan with target date (if any)	Progress made as on date for the points applicable to TNPCB	Remarks
			with intermittent episodes of oxygen depletion. While the intensity of organic load observed at the dam location appears lower than the values recorded at the interstate entry point due to dilution and natural attenuation within the reservoir, the RTWQMS data nevertheless confirms continued sewage influenced characteristics in the river system. The monitored parameters substantiate that organic contamination persists in the inflow reaching the reservoir.	



**District Environmental Engineer
Tamil Nadu Pollution Control Board
Hosur**

[illegible]

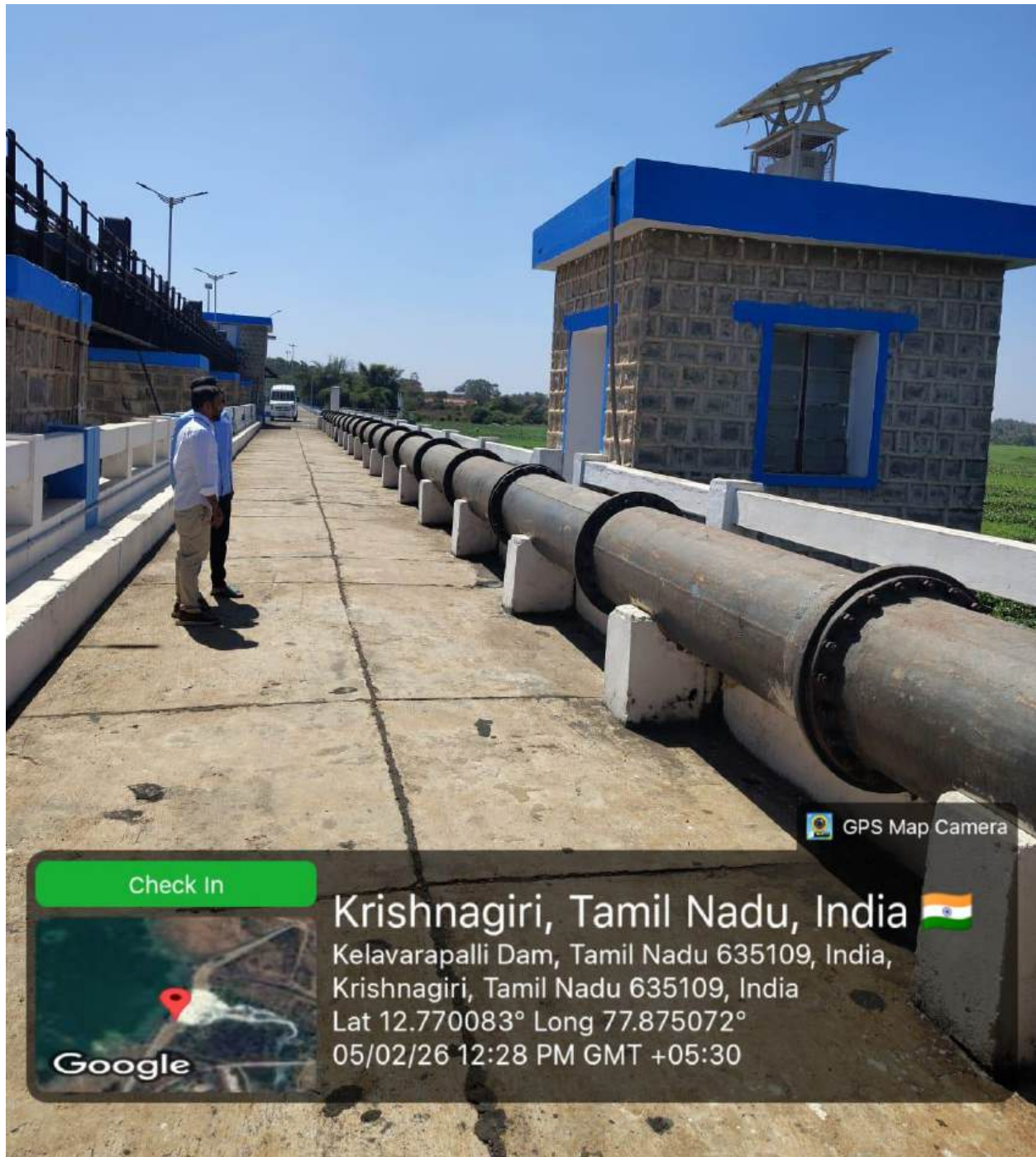
Sl. No	Parameter	Units	Date of Sample Collection									
			15.04.2025	12.05.2025	04.06.2025	07.07.2025	04.08.2025	01.09.2025	14.10.2025	25.11.2025	12.01.2026	28.01.2026
18	Hydrogen Sulphide H ₂ S	mg/l	-	12	14	12	12	12	12	12	-	8.3
19	Phosphate	mg/l	1.27	2.3	2.1	1.9	2.0	2.1	2.1	1.64	2.2	2.2
20	Dissolved Phosphate	mg/l	0.69	1.06	0.94	0.86	0.80	0.92	0.82	0.32	0.94	0.94
21	Nitrite	mg/l	0.16	0.24	0.32	0.21	0.32	0.32	0.32	0.30	0.14	0.16
22	Nitrate	mg/l	4.2	3.8	4.2	4.1	4.1	4.2	4.2	4.1	3.6	6.1
23	Ammonical Nitrogen	mg/l	4.5	4.6	4.6	4.5	4.4	4.4	4.5	4.2	3.8	-
24	Iron as Fe	mg/l	0.157	0.217	0.953	0.901	0.984	11.22	2.121	8.858	<MDL	0.099
25	Chromium	mg/l	<MDL	<MDL	<MDL	<MDL	<MDL	<MDL	<MDL	<MDL	<MDL	<MDL
26	Hexavalent chromium	mg/l	-	<MDL	<MDL	<MDL	<MDL	<MDL	<MDL	<MDL	--	<MDL
27	TKN	mg/l	13.4	10.8	9.8	10.2	10.2	10.2	10.2	9.6	7.6	7.9
28	Odor	--	-	Objectionable	Objectionable	Objectionable	Objectionable	Objectionable	Sulphide	Sulphide smell	--	--
29	Colour	--	-	Blackish Grey	Blackish Grey	Blackish Grey	Blackish Grey	Blackish Grey	Black Turbid	Black Turbid	--	Slightly Ash
30	Total Coliform	MPN/100ML	90000	64000	50050	124000	40100	165200	289000	218200	--	28000
31	Fecal Coliform	MPN/100ML	73000	42000	20400	111000	33040	118400	222400	177000	--	14400
32	Conductivity	µs/cm	1327	1333	1213	1264	1191	1091	1838	1315	1427	1324
33	Temperature	°C	25	22	23	24	24	25	25	25.7	25	25.2
34	Arsenic as As	mg/l	-	<MDL	<MDL	<MDL	<MDL	<MDL	<MDL	<MDL	--	-----
35	Percent Sodium as % Na	mg/l	-	40	36	35	37	38	37	41	--	42

Sl. No	Parameter	Units	Date of Sample Collection									
			15.04.2025	12.05.2025	04.06.2025	07.07.2025	04.08.2025	01.09.2025	14.10.2025	25.11.2025	12.01.2026	28.01.2026
36	Ammonia	mg/l	-	-	-	-	-	-	-	-	-	4.2


 District Environmental Engineer
 Tamil Nadu Pollution Control Board
 Hosur


 23.3.26

Real Time Water Quality Monitoring Station Installed at Kelavarapalli Dam



Photos taken during inspection of Kelavarappali Dam on 23.03.2026



Foaming at the water fall point at the Dam



Diminished foaming in the Downstream of the Dam



TAMIL NADU POLLUTION CONTROL BOARD



From
Thiru. R.Kannan, M.Tech,
Member secretary
Tamil Nadu Pollution Control Board,
76, Anna Salai, Guindy,
Chennai- 600 032.

To
The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110 032.
e-mail: mscb.cpcb@nic.in

Lr. No. T5/TNPCB/F.004258/NGT/2025, Dated: 04.03.2025

Sub: TNPCB – Thenpennaiyar – Suo Moto Case by Hon'ble NGT (PB), New Delhi – OA No. 1374 of 2024 – Renumbered as OA No. 14 of 2025 – Hon'ble NGT (SZ) – Action taken report submitted – Request for Directions to be issued under section 24,25 & 26 of Water (P&CP) Act, 1974 as amended in 1988 – Reg.

Ref: 1. Letter from DEE, Hosur, TNPCB No. DEE/TNPCB/OA No.14 of 2025/HSR/2025 Dated: 19.02.2025
2. Hon'ble NGT(SZ) Chennai Order Dated 10.02.2025 in OA No 14 of 2025
3. Letter from CPCB F. No. Tech/02/Legal (TN)/RDC/2024-25/933 dated 07.01.2025
4. Hon'ble NGT(SZ) Chennai Order Dated 06.11.2024 in OA No 111 of 2020.

Suo Moto case OA No. 1374 of 2024 was registered by the National Green Tribunal (PB) on the basis of the news item titled "Sea of Toxic Foam In Tamil Nadu's Hosur After Dam Discharges Surplus Water" appearing in NDTV.com dated 05.12.2024. The matter relates to a toxic foam crisis that has emerged in a stretch of Thenpennai river near Hosur, Tamil Nadu, as the Kelavarapalli Dam released surplus water following heavy rains. In connection with this, CPCB had requested TNPCB to submit Action Taken Report (ATR), and water sampling and analysis carried out vide reference 3rd cited.

In this regard, It is submitted that River Thenpennai originates in Karnataka State and passes 85 Km in that state before entering the Tamil Nadu border through the Northern side of Bangalore. The river reaches Bagalur Village, Hosur Taluk, Krishnagiri District at a distance of about 4 Km and it passes through Krishnagiri, Dharmapuri, Thiruvannamalai, Villupuram, Cuddalore Districts of about 400 km, and finally joins the Bay of Bengal. The River Thenpennai flows and enters into the Tamil Nadu state border located at Sokkaransanpalli Village, Hosur Taluk, Krishnagiri District, and the Kelavarapalli Dam, which impounds the River Thenpennai, approximately 8.5 kilometers away from the state boundary.

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Earlier, a SUO MOTU case i.e. OA.No.111 of 2020 was registered by the Hon'ble National Green Tribunal (SZ), Chennai based on news published in Dinamalar, Chennai City Supplement Edition dated 13.07.2020 under the caption of "Frothing of Chemical Foam in the River Thenpennai", the issues alleged are large scale foam in Thenpennai River due to untreated chemical effluents discharged from Kelavarapalli Reservoir and also the residential sewage is mixed with the water which affects water quality.

The Hon'ble National Green Tribunal (SZ), Chennai, in its order dated 20.07.2020, has appointed a Joint Committee constituted by CPCB, Regional office, Bangalore, to study the area and submit a detailed report with recommendations including an action plan and remedial measures.

The Hon'ble National Green Tribunal (SZ), Chennai, vide reference 4th cited, has disposed of the case with certain directions to the stakeholders and SPCBs and also directed the Chief Secretary of two states to monitor the implementation of the Joint Committee's recommendation.

As per the Joint Committee report, most of the action plans and remedial measures were suggested to the stakeholders of Karnataka state since the prime sources of pollution are located in Bangalore, Karnataka and the sewage from the Bangalore metro city, both treated and untreated is being discharged into the lakes of Bellandur, Agara and Varthur. The overflow from the lakes flows into the River Thenpennaiyar. Only, the following action points were suggested to the Tamil Nadu Pollution Control Board.

1. Sewage and Solid Waste Management in the villages adjoining River Thenpennai up to Kelavarapalli.
2. Regular Water Quality Monitoring at important locations.
3. Random Verification of grossly polluting (water polluting) industries located in the River Basin and Assessment of wastewater management and discharge mode

In this regard, TNPCB collected and analysed the water samples from River Thenpennaiyar every month at Chokarasanapalli Village (interstate Border) to monitor the Quality of water, and the action taken by the TNPCB for said action points is submitted vide Annexure I & II.



TAMIL NADU POLLUTION CONTROL BOARD



Meanwhile, a news item broadcasted in Sun News dated 25.10.2024 states that in the Kelavarapalli Reservoir, there was a heavy frothing (chemical foam) that blocked the arterial road, disturbing the regular transport. In this regard, the officials of the Regional Office, South Zone, CPCB have inspected along with the officials of TNPCB, Hosur in the Thenpennaiyar River Stretch in Tamil Nadu Inter-State Border on 29.10.2024, and the samples were collected by the officials of Regional Office, South Zone, CPCB and sent to the DEL, TNPCB, Hosur for analysis.

The RoA of the samples collected by officials of CPCB and TNPCB on 29.10.2025 at the points of Chokkarasanapalli Entry Point, Kodiyalam Village, Upstream of Kelavarapalli Dam (Bagalur Village), Middle point near shutter No.2 of Kelavarapalli Dam and Down Stream of Kelavarapalli Dam (Near Marasandiram Village Road) in Tamil Nadu Stretch reveals that the DO level fluctuates from 1.3 mg/l to 6.1 mg/l at the Chokkarasanapalli Entry Point to Down Stream of Kelavarapalli Dam. The Total coliform level fluctuates from 241960 MPN/100ml to 19863 MPN/100ml at the Chokkarasanapalli Entry Point to Down Stream of Kelavarapalli Dam, and Fecal coliform level fluctuates from 98040 MPN/100ml to 10462 MPN/100ml at the Chokkarasanapalli Entry Point to Down Stream of Kelavarapalli Dam. From the report, the Total and Fecal coliform at Chokkarasanapalli Entry Point reveals that there is a discharge of sewage/wastewater in the Thenpennai River from the Karnataka State. (The RoA of the samples is hereby submitted vide Annexure III)

Further, the Hon'ble NGT (PB) on its own motion Suo Motu based on the News item in NDTV.com dated 05.12.2024 titled "Sea of Toxic Foam in Tamil Nadu Hosur after Dam discharges surplus water" as mentioned earlier. In this regard, the counter affidavit was filed by the TNPCB. Then, the Hon'ble NGT (PB) vide order dated 18.12.2024 has informed that since the matter relates to the Southern Zonal Bench, Chennai, therefore OA is transferred to the Southern Zonal Bench for appropriate further action. In continuation of the above, the case was transferred to the Hon'ble NGT (SZ) and renumbered as OA No.14 of 2025.

The Hon'ble NGT (SZ) vide order dated 10.02.2025 has directed that TNPCB make an inspection and file their report. In this regard, the Kelavarapalli Dam and River Thenpennaiyar were inspected by the officials of TNPCB, Hosur on 19.02.2025 (Photocopy Enclosed vide Annexure IV) and observed that there is no frothing found in the river stream discharged from the Kelavarapalli Dam. However, the frothing occurred in the river stretch during the monsoon/heavy rainfall days due to the presence of high levels of coliform and BOD in the untreated sewage discharged into the River Thenpennai from the State of Karnataka.

From the analysis of regular water samples collected every month for the years 2022-2023 & 2023-2024 at Chokarasanapalli Village (interstate Border), it was observed that BOD varies from 32 mg/l to 134 mg/l, total coliform varies from 1200 MPN/100 ml to 20050 MPN/100 ml and Fecal Coliform varies from 840 MPN/100 ml to 16520 MPN/100 ml reveals which that there is a discharge of sewage/wastewater in the Thenpennai River from the Karnataka State.

Also, the value of BOD, Total Coliform, and Fecal Coliform was observed as 134 mg/l, 20050 MPN/100 ml, and 16520 MPN/100 ml respectively during the collection of water sample at Chokarasanapalli Village (interstate Border) in 26.12.2024 after the publishing of news in NDTV.com which reveals that there is a discharge of sewage/wastewater in the Thenpennai River from the Karnataka State thereby formation of frothing in the stretch of River Thenpennai.

In this regard, it is requested that the Central Pollution Control Board may kindly issue necessary directions to the stakeholders to curtail the discharge of sewage/wastewater from Bangalore City through the Bellandur and Varthur lake systems and industries located in the state of Karnataka to improve the water quality of the Thenpennai River.

This is submitted for your kind information and necessary action, please.

Encl: As above


For Member Secretary
6/3/25

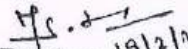
Annexure I

Action Points	Present Status	Proposed Action by the Joint Committee	Agency Responsible (Timeline)	Action Taken by TNPCB
Sewage and Solid Waste Management in the villages (13) adjoining River Thenpennai up till Kelavarapalli	Among the villages located near River Thenpennai, Bagalur is having population of about 11,000 and the domestic sewage generation is to be estimated about 0.0715 MLD. Further, Solid Waste generation in Bagalur is to be estimated about 1.5 Tons/day.	Feasibility study for providing Sewage Treatment options (such as oxidations ponds/ diversion channels or wetlands etc.) by TNPCB followed by implementation by Local authority of the district. Solid Waste Management Plan be devised and executed by concerned Block Development Officer, Hosur taluk to ensure the solid wastes are not disposed on the riverside and managed as per Solid Waste Management Rules, 2016.	Feasibility study by TNPCB in consultation with local authority for implementation (six months) Concerned Block Development Officer to submit to TNPCB (six months)	In order to mitigate the Thenpennai River pollution in Tamil Nadu Stretch, the Board has issued certain directions vide Proceeding dated 03.02.2022, 04.02.2022 and 09.02.2022 to the BDO, Hosur Panchayath union and the Executive Engineer, PWD, WRO (River Thenpennai Basin) respectively. Subsequently, Personal Hearing was conducted by the JCEE(M), Vellore Zone on 09.01.2024 with the officials of PWD, WRD (Pennaiyar Basin) and HosurPanchyat Union. The JCEE(M), Vellore Zone and instructed the officials of PWD, WRD (Thenpennaiyar Basin) and the BDO, Hosur Panchyat Union to expedite the implementation of directions issued by the Board vide Proc. Dated 03.02.2022,04.02.2022 and 09.02.2022.

Regular Water Quality Monitoring at important locations	Water Quality is being monitored by KSPCB by installing real time monitoring stations in Bellandur and Varthur. Further, Mugalur bridge and sokkarasanapalli is being monitored under National Water	The trend of water quality and its improvement at major confluence points may be monitored for the year 2021-22 on a monthly basis and a report be submitted to CPCB to ensure the quality of water	TNPCB & KSPCB (to monitor on yearly basis)	As per the joint committee recommendations in the matter of O.A.111/2020, the river water samples were collected periodically by the TNPCB at Chokkarsanapalli, Thenpennai River Entry point of Tamil Nadu (Inter-State Border). As per the primary water quality criteria prescribed by the CPCB, the Biochemical Oxygen Demand of 3mg/l or less of the water ensures reasonable freedom from oxygen demanding pollutants and prevent production of obnoxious gases. But, it is observed that the BoD level is fluctuating between the range of 32 mg/l to 134 mg/l in the consolidated Report of Analysis of the water samples collected from the year 2022-2023 to 2024-2025, which denotes that there is a significant depletion oxygen level (Dissolved Oxygen level is fluctuating between the range of 0.2 to 4.4 mg/l). In addition to that, it was observed that, the value of total coliform varies from 1200 MPN/100ml to 20050 MPN/100ml and Fecal Coliform varies from 840 MPN/100 ml to 16520 MPN/100ml. Hence, it is ascertained that the untreated sewage/
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				waste water may contaminated the upstream of river water before enter at the Chokkarsanapalli, Thenpennai River Entry point of Tamil Nadu (Inter- State Border).
Environment al Compensatio n be imposed by SPCBs after evaluating performance of STPs and identification of defaulters upon Random Verification.	Performance evaluation of STPs by BWSSB and random inspection of industries is required to be carried out by KSPCB/TNPCB with specific reference to River Thenpennai.	EC be calculated and imposed based on the Performance Evaluation of STPs and Random Verification of Grossly Polluting Industries. EC be calculated and imposed based on Random Verification of Grossly Polluting Industries Calculation of EC by the three member Committee comprising of CPCB, TNPCB and KSPCB, after submission of Reports by the concerned authorities (BWSSB, KSPCB, TNPCB).	BWSSB and KSPCB (Six months) TNPCB (Six months) CPCB (Six months on receipt of the Study Report and recommendati ons/criteria for imposing EC from KSPCB and TNPCB)	No grossly polluting (water polluting) industries are located at the River Basin of Thenpennai in Tamil Nadu Stretch. Hence, there is no discharge of sewage/trade effluent from the industries.

Random Verification of grossly polluting (water polluting) industries located in the River Basin and Assessment of wastewater management and discharge mode.	The information of grossly polluting industries located in the river basin along with the status of effluent management has been compiled by KSPCB.	Among the industries those that are Red/Orange category (small, medium and large) with treated effluent discharge option as surface water/sewer drain/others (which includes industries having ZLD) in River basin of Thenpennai be monitored for effluent characteristics by concerned SPCBs, so as to ascertain the quality of treated effluent discharge as per the Consent Conditions of SPCBs. The details of the compliance status and action taken report be placed in public	TNPCB & KSPCB (six months)	No grossly polluting (water polluting) industries are located at the River Basin of Thenpennai in Tamil Nadu Stretch.
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 District Environmental Engineer
 Tamil Nadu Pollution Control Board
 Hosur

76
 19/12/2005

ipennaiyar River Water samples collected at Chokarasanapalli village at the inter State Border by the DEE, TNPCB, Hosur from Jan 2022 to Dec 2022

Parameter	Units	Date of Sample Collection											
		24.01.2022	22.02.2022	23.03.2022	25.04.2022	24.05.2022	29.06.2022	13.07.2022	02.08.2022	06.09.2022	11.10.2022	02.11.2022	0
	Number	7.17	7.08	6.87	6.70	6.57	6.34	6.5	9.96	6.55	6.7	7.1	
Total Solids	mg/l	16	14	16.0	8.0	10.0	16.0	42	12	424	42	48	
Dissolved Solids	mg/l	694	730	354	350	324	330	718	1089	976	543	482	
	mg/l	215	220	205	200	155	210	199	353	125	136	110	
	mg/l	125	14	22	72	147	28	27	54	44	120	32	
pH	mg/l	2	2	1.0*	1.0*	1.0*	-	-	-	-	-	-	
Temperature at 27°C	mg/l	9	10	28.0	23.0	6.0	16.0	32	14	15	5	4	
	mg/l	48	48	80.0	48.0	72.0	32.0	360	160	66	16	32	
Dissolved Oxygen	mg/l	2.36	0.28	0.73	0.92	1.04	1.20	1.1	6.52	4.4	4.4	6.9	
	NTU	2.31	2.32	2.34	2.31	2.34	4.00	-	8	24	-	-	
Chlorophyll (a)	mg/l	0.88	0.89	0.87	0.88	0.89	-	-	-	-	-	-	
	mg/l	1.8	1.82	1.8	1.8	1.5	-	0.1375	0.046	0.04	0.7	1.1	
Ammonia (NH ₃)	mg/l	0.07	0.08	0.08	0.08	0.10	-	-	<BDL	<BDL	<BDL	<BDL	
	mg/l	1075	1132	1653	730	1126	1280	1483	3150	1898	1056	847	
AEL, TNPCB, Salem													
Coliform	MPN / 100	1200	1500	1700	2100	2200	2800	3500	1500	2800	-	-	
Fecal Coliform	MPN / 100	----	----	840	----	----	1400	-	-	1300	-	-	

M. L. S. 10/11/25
 DISTRICT ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD
 HOSUR

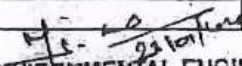
ennaiyar River Water samples collected at Chokarasanapalli village at the inter State Border by the DEE, TNPCB, Hosur on April 2023 to August 2023

Parameter	Units	Date of Sample Collection				
		08.04.2023	09.04.2023	01.06.2023	03.07.2023	07.08.2023
	Number	7.1	7.21	6.32	5.75	7.24
l Suspended Solids	mg/l	82	60	12	104	254
l Dissolved Solids	mg/l	1280	815	692	692	898
ride	mg/l	250	260	200	225	225
hate	mg/l	90	93	120.6	190	3
nd Grease	mg/l	-	-	-	-	-
3 days at 27°C	mg/l	26	22	8	20	8
	mg/l	46	45	162	72	72
olved Oxygen	mg/l	3.8	3.7	3.8	3.7	4.1
idity	NTU	20	30	7	-	-
(Sodium Absorption	mg/l	-	-	-	-	-
n	mg/l	0.197	0.152	0.003	-	-
Ammonia (NH3)	mg/l	<MDL	<MDL	2	-	-
luctivity	mg/l	1313	1414	-	-	-
	mg/l	61.6	117.6	10.08	-	-
ionical Nitrogen	mg/l	32.4	30.6	8.2	-	-
e	mg/l	10.534	11.012	0.36	-	-
phate	mg/l	2.7	2.36	1.038	-	-
AEL, TNPCB, Salem						
Coliform	MPN / 100 ml			-		-
Coliform	MPN / 100 ml			-		-

H.C. LD
20/08/2023
DISTRICT ENVIRONMENTAL ENGINE
TAMILNADU POLLUTION CONTROL BOARD

aiyar River Water samples collected at Chokarasanapalli village at the inter State Border by the DEE, TNPCB, Hosur on Jul 2024 to Dec 2024

Parameter	Units	Date of Sample Collection				
		10.07.2024	12.08.2024	07.10.2024	08.11.2024	26.12.2024
	Number	6.96	6.7	7.04	7.11	7.46
ended Solids	mg/l	158	186	16	254	48
olved Solids	mg/l	-	-	-	692	898
	mg/l	200	160	-	225	225
	mg/l	78	8	-	190	3
ease	mg/l	-	-	-	-	-
s at 27°C	mg/l	12	22	32	48	134
	mg/l	64	54	96	156	0.2
Oxygen	mg/l	3.6	4.1	1.8	0.7	4.1
	NTU	4	22	-	-	-
	mg/l	<MDL	<MDL	0.018	<MDL	<MDL
	mg/l	0.007	0.016	-	-	-
	mg/l	<MDL	0.131	0.212	0.572	0.358
	mg/l	<MDL	0.314	0.492	<MDL	<MDL
	mg/l	-	0.012	-	-	-
	mg/l	1.8	0.6	-	-	4
	mg/l	2.35	1.2	1.21	1.72	21.41
hosphate	mg/l	-	-	0.59	0.8	8.69
	mg/l	-	-	4.89	7.42	1.8
	mg/l	-	-	0.64	5.78	2.2
Nitrogen	mg/l	-	-	5.8	8.06	6.1
	mg/l	-	-	2.04	0.993	20.019
	mg/l	-	-	<MDL	<MDL	<MDL
	mg/l	-	-	11.4	16.04	8.9
		Sulphide Smell	Rotten on egg Smell	-	-	-
		Brow Furbid	Slightly Brown	-	-	-
orm	MPN/ 100ML	2025	2282	1011	11500	20050
orm	MPN/ 100ML	1230	1046	722	1640	16520
gen	mg/l	-	<MDL	-	-	-


 DISTRICT ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD



TAMIL NADU POLLUTION CONTROL BOARD

Name of the Parameter : Phosphate

Sl. No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar) / Thenpennai River Chokkarasanapalli-Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	1.48	1.48	1.61
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	1.51	1.23	1.33
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	0.82	1.31	1.69
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	1.2	1.04	1.36
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	1.2	1.28	1.46

C. G. Gnan
 Deputy Chief Scientific Officer
 District Environmental Laboratory
 Tamil Nadu Pollution Control Board
 Hosur



TAMIL NADU POLLUTION CONTROL BOARD

Name of the Parameter : Dissolved Phosphate

Sl. No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli- Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	0.58	0.69	0.65
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	0.61	0.59	0.41
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	0.32	0.52	0.66
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	0.51	0.36	0.58
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	0.53	0.48	0.88

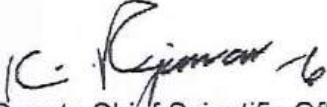

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Hosur



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Name of the Parameter : Nitrate (NO_3^-)

SL No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli-Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	3.61	3.93	4.79
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	3.91	3.35	4.68
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	1.96	3.62	4.15
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	8.34	3.24	3.3
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	3.94	3.74	10.21


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Name of the Parameter : Nitrite (NO₂)

SL No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli- Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	0.59	0.32	0.56
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	0.6	0.11	0.61
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	0.03	0.52	0.51
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	1.18	0.04	0.32
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	0.03	0.14	1.34

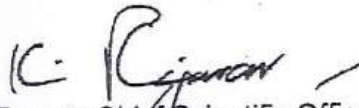

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Name of the Parameter : Ammonical Nitrogen

SL No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli- Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	mdl	12.3	15.1
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	7.3	7.8	7.8
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	14	6.7	6.7
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	2.2	3.4	mdl
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	mdl	mdl	mdl

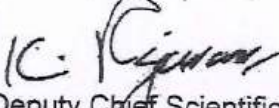

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Hosur – 635 126.



TAMIL NADU POLLUTION CONTROL BOARD

Name of the Parameter : Total Khjeldahl Nitrogen (TKN)

SL No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli-Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	4.5	23.5	26.2
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	13.4	15.5	16.2
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	22.8	10.5	13
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur - Taluk	mg/l	3.7	6	1.7
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	2.1	2.8	3


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TAMIL NADU POLLUTION CONTROL BOARD

Name of the Parameter : Biochemical Oxygen Demand (BOD)

SL No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli- Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	25	28	32
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	30	28	28
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	30	28	32
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	31	21	21
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	22	24	20

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TAMIL NADU POLLUTION CONTROL BOARD

Name of the Parameter : Chemical Oxygen Demand (COD)

Sl. No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli- Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	112	120	112
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	128	88	96
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	104	128	120
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	112	88	72
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	72	72	88

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Name of the Parameter : pH

Sl. No.	Sampling Location	Date of Sample Collected		
		29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli- Village ,Entry point in Tamilnadu Border , Hosur-Taluk	7.06	6.93	6.65
2	Kodiyalam Village (Check Dam) Hosur-Taluk	7.09	7.03	6.92
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	7.04	7.02	6.82
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	7.02	6.98	6.52
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	6.97	6.92	6.43


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 Tamil Nadu Pollution Control Board
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TAMIL NADU POLLUTION CONTROL BOARD

Name of the Parameter : Total Suspended Solids (TSS)

Sl. No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli- Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	58	62	66
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	14	22	20
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	40	36	66
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	18	16	22
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	18	26	22

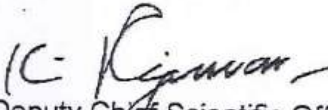

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 Tamil Nadu Pollution Control Board
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TAMIL NADU POLLUTION CONTROL BOARD

Name of the Parameter : Dissolved Oxygen (DO)

Sl. No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli- Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	1.3	1.6	1.5
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	1.2	1.5	1.8
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	2.6	3.1	3.3
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	4.3	4.4	4.2
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	6.1	5.7	5.8


 Deputy Chief Scientific Officer
 District Environmental Laboratory
 Tamil Nadu Pollution Control Board
 Hosur – 635 126.



TAMIL NADU POLLUTION CONTROL BOARD

Name of the Parameter : Oil and Grease (O&G)

SL No.	Sampling Location	Unit	Date of Sample Collected		
			29.10.2024	30.10.2024	1.11.2024
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli- Village ,Entry point in Tamilnadu Border , Hosur-Taluk	mg/l	<MDL	<MDL	<MDL
2	Kodiyalam Village (Check Dam) Hosur-Taluk	mg/l	<MDL	<MDL	<MDL
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	mg/l	<MDL	<MDL	<MDL
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	mg/l	<MDL	<MDL	<MDL
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	mg/l	<MDL	<MDL	<MDL

(Signature)

Deputy Chief Scientific Officer
District Environmental Laboratory
Tamil Nadu Pollution Control Board
Hosur – 635 126.



TAMIL NADU POLLUTION CONTROL BOARD

Name of the Parameter : Total Coliform (TC) & Fecal Coliform (FC)

SL No.	Sampling Location	Unit	Date of sample Collected: 4.11.2024		Date of sample Collected: 8.11.2024	
			TC	FC	TC	FC
1	Pennaiyar South (South Pennaiyar) Thenpennai River Chokkarasanapalli-Village ,Entry point in Tamilnadu Border , Hosur-Taluk	MPN /100ml	241960	98040	11500	1640
2	Kodiyalam Village (Check Dam) Hosur-Taluk	MPN/ 100ml	241960	120330	9000	6400
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	MPN/ 100ml	182560	23506	13900	12400
4	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	MPN/ 100ml	26868	9958	**	**
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	MPN/ 100ml	19863	10462	**	**

TC: Total Coliform; FC: Fecal Coliform

** Sample Not collected due to public complaint

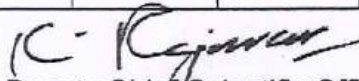

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District Environmental Laboratory
Tamil Nadu Pollution Control Board
Hosur



TAMIL NADU POLLUTION CONTROL BOARD

**Name of the River: Pennaiyar South (South Pennaiyar)
Thenpennai River**

Parameter : Heavy Metals								
Sl No.	Point Of collection	Date Of collection	Zinc as Zn	Iron as Fe	Chromium as Cr	Nickel as Ni	Lead as Pb	Unit
1	Pennaiyar South (South Pennaiyar)/ Thenpennai River Chokkarasanapalli-Village, Entry point in Tamilnadu Border, Hosur-Taluk	29.10.24	0.171	2.350	<MDL	0.206	<MDL	mg/l
		30.10.24	0.547	4.279	<MDL	0.243	<MDL	mg/l
		01.11.24	0.350	1.821	<MDL	0.331	0.151	mg/l
2	Kodiyalam Village (Check Dam) Hosur-Taluk	29.10.24	0.226	2.083	<MDL	0.164	0.004	mg/l
		30.10.24	0.515	2.129	<MDL	0.298	0.079	mg/l
		01.11.24	0.178	2.435	0.016	0.156	<MDL	mg/l
3	Bagalur Village (Upstream Of kelavarapalli Dam) Hosur-Taluk	29.10.24	0.297	2.313	<MDL	0.186	<MDL	mg/l
		30.10.24	0.367	1.744	<MDL	0.317	<MDL	mg/l
		01.11.24	0.292	1.995	<MDL	0.412	<MDL	mg/l
4.	Middle Point Near Shutter NO- 2, Kelavarapalli Dam in Hosur -Taluk	29.10.24	0.316	1.642	<MDL	0.157	0.041	mg/l
		30.10.24	0.319	1.650	<MDL	0.221	<MDL	mg/l
		01.11.24	0.250	1.458	<MDL	0.301	<MDL	mg/l
5	Downstream of Kelavarapalli Dam near Marasanthiram Village Road, Hosur- Taluk	29.10.24	0.285	1.782	<MDL	0.227	<MDL	mg/l
		30.10.24	0.346	2.288	<MDL	0.223	<MDL	mg/l
		01.11.24	0.239	1.481	<MDL	0.258	0.043	mg/l


 Deputy Chief Scientific Officer,
 District Environmental Laboratory
 Tamil Nadu Pollution Control Board,
 Hosur - 635 126.



TAMIL NADU POLLUTION CONTROL BOARD



From

Dr. Jayanthi M., I.F.S.,
Chairperson,
Tamil Nadu Pollution Control Board,
76, Anna Salai, Guindy,
Chennai- 600 032.

To

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan,
East Arjun Nagar,
Delhi – 110 032.
e-mail: mscb.cpcb@nic.in

Letter No.: T5/TNPCB/F.011094/STP/2025 Dated: 14.07.2025

Sir,

Ref: TNPCB – Thenpennaiyar – Suo Moto Case by Hon'ble NGT (PB), New Delhi – OA No. 1374 of 2024 – Renumbered as OA No. 14 of 2025 – Hon'ble NGT (SZ) – Request for Directions to be issued under section 24,25 & 26 of Water (P&CP) Act, 1974 as amended – Reminder – Reg.

Sub: TNPCB Letter No. T5/TNPCB/F.004258/NGT/2025, Dated: 04.03.2025 (copy enclosed)

A Suo Moto case OA No. 1374 of 2024 was registered by the National Green Tribunal (PB) on the basis of the news item titled "Sea of Toxic Foam In Tamil Nadu's Hosur After Dam Discharges Surplus Water" appearing in NDTV.com dated 05.12.2024. The matter relates to a toxic foam crisis that has emerged in a stretch of Thenpennai river near Hosur, Tamil Nadu, as the Kelavarapalli Dam released surplus water following heavy rains. In connection with this, CPCB had requested TNPCB to submit Action Taken Report (ATR), and water sampling and analysis carried out vide reference letter dated 07.01.2025

In this regard, the action taken report was submitted earlier vide reference cited. In summary, it was reported that, River Thenpennai originates in Karnataka and enters Tamil Nadu at Krishnagiri, passing through multiple districts before reaching the Bay of Bengal. Based on reports of chemical frothing in the river, the Hon'ble NGT (Southern Zone) took *suo motu* action in 2020 and formed a Joint Committee led by CPCB.

The Committee found that pollution mainly originates in Karnataka due to untreated/partially treated sewage from Bengaluru lakes (Bellandur, Agara, Varthur) flowing into the river. Recommendations to Tamil Nadu focused on:

1. Improving sewage and solid waste management near the river.
2. Regular water quality monitoring.
3. Inspection of polluting industries.

TNPCB has been conducting monthly water quality monitoring at the inter-state border and submitted its findings. High BOD, total and fecal coliform levels confirm sewage inflow from Karnataka, especially during monsoon, leading to frothing near Kelavarapalli Dam. A second *suo motu* case in 2024 reaffirmed these findings. No frothing was observed during a February 2025 inspection, but recurring pollution remains evident from long-term water sample data. Therefore, it was requested that CPCB issue directions to stakeholders to prevent sewage/wastewater discharge from Bengaluru via Bellandur and Varthur lakes, to improve Thenpennai River water quality vide reference cited.

In this regard, it is again requested that the Central Pollution Control Board may kindly issue necessary directions to the stakeholders to curtail the discharge of sewage/wastewater from Bangalore City through the Bellandur and Varthur lake systems located in the state of Karnataka to improve the water quality of the Thenpennai River.

This is submitted for kind information and necessary further action please.

9. Vce
14.7.25
For Chairperson
14/7/25

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL,
SOUTHERN ZONE CHENNAI
ORIGINAL APPLICATION No. 111 of 2020
AND
ORIGINAL APPLICATION NO. 14 OF 2025

Suo Motu Proceedings
Based on the news item in
Tamil Newspaper Dinamalar Chennai
Edition Dt. 13.07.2020, 'Frothing of Chemical
Foam in the River Thenpennai'.

....Applicant.

-Vs-

The principle secretary to
Government, Public Works Departments
Chennai & Others.

....Respondents

AND

Suo Motu based on the News Item Titled "Sea of Toxic Foam in
Tamil Nadu's Hosur After Dam Discharges Surplus Water"
appearing in NDTV.com dated: 05.12.2024.

....Applicant.

-Vs-

The Tamil Nadu Pollution Control Board,
Chennai - 600 032 and 6 ors.

....Respondents.

**Report filed by the 5th respondent-TNPCB on behalf of the
ECC &F.**

Date of filing : 10.07.2026

Date of hearing :14.07.2026



Thiru.S.Sai Sathya Jith,
Advocate for 5th Respondent: TNPCB